

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3411
ANSWERED ON:23.08.2011
DEEP SEA FISHING IN EEZ
Kodikunnil Shri Suresh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the country is getting valuable know-how in deep sea fishing from Korea, Japan and Thailand to exploit the Exclusive Economic Zone (EEZ);
- (b) if so, whether the Government would permit Joint Ventures with such countries who can offer technical know-how and boats;
- (c) if so, the details thereof and the number of joint ventures presently undertaken for fishing tuna in the EEZ;
- (d) the total expenditure incurred on such operations by the Fishery Survey of India; and
- (e) the steps proposed to encourage the procurement of advanced fishing technical know-how and boats from Korea, Japan and other countries to exploit the EEZ?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

- a) No, Madam. However, fisheries scientists of Fishery Survey of India (FSI) have received training from Japanese experts under bilateral arrangements.
- (b) & (c) The Government permits operation of Deep Sea Fishing Vessels (DSFVs) through Joint Venture (J.V.) as per the stipulated guidelines. No such J.V. is in operation at present.
- d) The Fishery Survey of India does not carry out any Joint Venture operation for Commercial fishing.
- e) As per the existing guidelines on deep sea fisheries in Indian EEZ, an entrepreneur can acquire deep sea fishing vessels and technology from any source.